OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency with immediate effect :-

S. No	Name of Officials (Sh./Ms.)	From	То
1	Dharmendra Kr Maurya EC- 89867064	Peon in Mediation Centre, RADC	Orderly in the Court of the Undersigned.
,2 ,	Anita EC- 33252236	Peon in Computer Branch, RADC.	Peon in Mediation Centre, RADC

Note:

Ms. Anita, Peon, EC- 33252236 is further directed to look after the work of Bail & Filing section, as and when required, in addition to the work of the Mediation Centre, RADC.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

डायरी संदय (KANWAL JEET ARORA) IJĢ JUN 7175 Principal District & Sessions Judge-cuml. Judge (PC-Act) CBI, RADC, New Delhi HEADC/2025 Dated, Delhi the

Copy forwarded for information and necessary action to :

- 1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- 3. PS to the Undersigned.
- 4. The Administrative Officer (J), Admn. III Central District, THC, Delhi.
- 5. The Officers/Officials concerned.
- 6. The Dealing Official, LAYERS seat, THC, Delhi.
- Phe Dealing Official T&P III Personal File/ACR, THC, Delhi.
 The Website Committee, THC, Delhi for uploading.
- 9. Leave Section, RADC.

Principal District & Session's Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi